

**Central Administrative Tribunal
Principal Bench**

**CP - 481/2018
OA - 2003/2018**

New Delhi, this the 1st day of October, 2018

Hon'ble Mr. K.N. Srivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

1. Rajeev Sharma (Aged about 50 years)
S/o RadheyShyam 637
Gali No. 15, Sant Nagar Main Market
Delhi. (Kanungo, Group-C)
2. Parveen Kumar (Age 48 years)
S/o Late Shri Kishan Chand
R/o RZ, 212A Roshan Garden, Najafgarh
New Delhi.
(Kanungo, Group-C)
3. Anil Kumar (Age 53 years)
S/o Shri Om Prakash Sharma
R/o Flat No. 344-C, Pocket E LIG Flat
GTB Enclave, Delhi.
(Kanungo, Group-C)
4. Narinder Kumar (Age 53 years)
S/o Late Shri Sher Singh
R/o H.No. D-671-72, Bunker Colony
Ashok Vihar, Phase –IV, Delhi.
(Kanungo, Group-C)
5. Harinder Mohan (Age 55 years)
S/o Late Shri Krishan Gopal
R/o I-6, Second Floor, New Govindpura
Gali No. 36, Krishan Nagar, Delhi – 110 081.
(Kanungo, Group-C)
6. Krishan Kumar (Age 52 years)
S/o Late Shri Ram Saroop
R/o H.No. 933, Type-II, Delhi Adm. Flat
GulabiBagh, Delhi.
(Kanungo, Group-C)
7. Suresh Kumar (Age 51 years)
S/o Late Shri Balwant Singh
R/o H. No. 295, Shalimar Bagh

Delhi – 110 088.
(Kanungo, Group-C)

8. Surinder Pal (Age 51 years)
S/o Shri Ram Singh
R/o H. No. B-52/2, Yadav Nagar
Samaypur, Delhi.
(Kanungo, Group-C)

9. SurajBhan (Age 53 years)
S/o LateShri Hari Ram
R/o RZ-44C (1064)
Gali No. 5/8, Main Sagarpur
Delhi.
(Kanungo, Group-C)

10 Rakesh Kumar (Age 48 years)
S/o Late Shri Diwan Singh
R/o A-292, Chhattarpur Enclave, Phase-II
New Delhi - 110 074.
(Kanungo, Group-C)

11 M.L. Meena
S/o BirbalMeena
R/o GA-71, PulPahaldpurNear Railway Line
New Delhi.
(Kanungo, Group-C)

12 Ranbir Singh
S/o ShriPratap Singh
R/o E-2/238. Sector-11, Rohini
Delhi – 110085.
(Kanungo, Group-C)

....Petitioners

(By Advocate :Mr. Samundra Sain with Mr. Sushil Kumar Tripathi)

Versus

1. Sh. Anshu Prakash
Secretary (Services)
Delhi Secretariat, Level A Wing
IP Estate, New Delhi.

....Respondent/Contemnor

(By Advocate :Mr. Sanjeev Gupta for Dr. Vikrant Narayan Vasudeva)

ORDER (ORAL)**Mr. K.N. Srivastava, Member (A)**

The only direction issued by the Tribunal, vide order dated 22.05.2018 in OA No. 2003/2018 to the respondents, was to decide the pending representation dated 08.12.2017 of these petitioners.

2. Mr. Sanjeev Gupta appearing as proxy for Dr. Vikrant Narayan Vasudeva, learned counsel for respondent has placed on record a copy of order dated 28.09.2018 passed by the Addl. Secretary (Services) Services Department (Branch-II) Govt. of NCT of Delhi.

3. We have perused this order. Through this order, representation dated 08.12.2017 of original applicants has been disposed of. As such, the order of the Tribunal stands complied with.

4. In view of above, CP is closed. Notice issued to respondent stands discharged.

(S.N. Terdal)
Member (J)

(K.N. Srivastava)
Member (A)

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